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Title: The Minister of Home Affairs made a statement on the incident of gang rape in South Delhi on 16.12.12. * h

THE MINISTER OF HOME AFFAIRS (SHRI SUSHILKUMAR SHINDE): This is in continuation to my earlier Statement made in both the Houses on 17.12.2012 wherein I had committed that I will take a detailed review with Delhi Police officers.

Of the six accused, four have been arrested already and the police teams are continuously undertaking raids to arrest the remaining two. A Special Investigation Team under the DCP has been constituted to monitor investigation closely. The FIR No.413 dated 17.12.12 under Section 365/376(2)(G)/377/394/34 IPC was registered at Police Station Vasant Vihar wherein subsequently Section 307 and 201 have also been added. Apart from the above, a Police Team with one lady IPS officer has been directed to visit the hospital at regular intervals to take stock of the medical condition of the victim on regular basis and to liaise with the parents of the victim.

During the review with the Police Officers, I also reviewed the aspect which resulted in the heinous crime being conducted in the moving bus. As a result of the review with the Police Officers and the Transport Commissioner, it has been decided that:-

- (i) There shall be an immediate crackdown on all buses/commercial vehicles having tinted glasses and curtains and all such vehicles be impounded immediately.
- (ii) All commercial vehicles/buses shall be directed to keep their lights on during the night while plying on the roads of Delhi.
- (iii) All off duty buses must be parked with the owner and not with the driver/staff.
- (iv) All those commercial vehicles/buses found violating the contract carriage conditions or any other permit condition, shall be impounded and their permits be cancelled.
- (v) The Delhi Police shall undertake verification of all drivers and staff having licences from the States other than Delhi. All such buses/autos which are plying with the unverified licences shall be impounded.

Apart from the above, it has also been decided to augment the PCR fleet of Delhi Police by providing more number of vehicles and the same would be GPS enabled so that their movement can be tracked at the Central Control Room.

This is the Statement that I wanted to make.
